

14.26 hrs.

Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2001 (Omission of Paragraph3).

SHRI VAIKO (SIVAKASI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

SHRI VAIKO : I introduce the Bill.
